

[Shri Ramchandra Veerappa]

solved even after 50 years of independence. Delhi is too far from them. They have to face a lot of problem in the rural areas. I would request the Central Government to decide their cases without further delay.

My another submission is that cow slaughter is still going on in the country even after 50 years of independence. This should be stopped.

SHRI R.L.P. VERMA (Kodarma) : Chairman Sir, I would like to draw attention of the Government through you towards National Education Policy. Teachers of 350 Colleges in Bihar have become just pampers. They have been lathi charged a number of times. They had a nude demonstration here. It is, therefore, requested that the Government should take into consideration the plight of those teachers who are suffering for the last 15-16 years and working in these 350 colleges and provide them relief by giving them financial aid.

SHRI ANAND MOHAN (Sheohar) : I would like to draw attention of the Government, through you, towards Reega Sugar Mill. The Mill is functioning arbitrarily which is at its peak.

The prices of Sugarcane have not been paid to the farmers since January - February. The Mill has increased the prices of its products like manure etc. by 10 percent but it is still paying Rs. 5-7 less than the prices fixed by the Government to the Sugar Cane growers for their produce. Maneuvering is also done in the process of weighing and in the distribution of slips. Lot of bungling is there in the whole system. Farmers are continuously agitating against that mill but no concrete results have been achieved.

SHRI NITISH BHARADWAJ (Jamshedpur) : Chairman, Sir, it is exam time for students throughout India. Students prepare for exams, during these days throughout India. But situation in Bihar is altogether different because the results are not declared in Bihar even after six months of the exams. Students are suffering a lot because of this. Therefore, the Bihar Government should be directed to declare the results of the exams, within a period of two months.

MR. CHAIRMAN : It is a State subject, why are you raising it here ?

SHRI NITISH BHARADWAJ : Whenever this matter is raised before the State Government they are not paying any attention and no actions being taken.

SHRI RAMSHAKAL (Robertsganj) : Chairman Sir, I

would like to draw attention of the Government of India towards my constituency of Robertsganj where majority of the people are uneducated and where farmers have to depend solely on the rains for their crops. Whole paddy crop was lost because of lack of water. The farmers and the workers of that area are literally dying of hunger. The Government is requested to provide relief by starting the relief work there immediately.

SHRI VIRENDRA KUMAR SINGH (Aurangabad) : Hon'ble Chairman Sir, I want to raise a very important matter here pertaining to Bihar. The year 1988 has been taken as the base year in the agreements regarding sharing of Ganga water with Bangladesh. I would like to point out that the water level coming through the river of the State has been reduced to a great extent since the year 1988 and now in 1997 it is very less in comparison to the year 1988.

MR. CHAIRMAN : You please suggest what the Government of India should do in this regard.

SHRI VIRENDRA KUMAR SINGH : I request the Government of India that the base year for this purpose should be taken as 1997 instead of 1988.

[English]

SHRI N.K. PREMCHANDRAM (Quilon) : Sir, in November 1996 the Government of Kerala has launched a massive housing scheme campaign for the economically weaker sections. It is called Maitreyi Housing Scheme. The hon. Prime Minister visited Kerala and inaugurated the programme. He has also offered Rs. 90 crore by way of loan. So far, an amount of Rs. 17.95 crore at 9 per cent interest has been disbursed. I urge upon the hon. Prime Minister and the Government of India to release the rest of the amount.

[Translation]

SHRI K.D. SULTANPURI (Shimla) : Chairman Sir, I would like to request the Government through you that there is a place known as Transgiri in Nahan District of Himachal Pradesh which is located near to Uttar Pradesh border. Some agitation is going on in that area under the banner of Hati Sabha and their demand is that they should be included in the tribal area. Sir, they are making this demand for the last so many years. I have also requested the Hon'ble Minister to accede to their demand and that area should be declared as tribal area.

SHRI G. MALLIKARJUNAPPA (Davanagere) : Mr. Chairman Sir, there is no rain in Chitradurga district

* Translation of the speech originally delivered in Kannada

Karnataka State, and drought situation is prevailing there. Drinking water is not available to the people of that area particularly in the rural areas.

Hence, it is high time to take up the most important Tunga Lift Irrigation Project. In fact, survey is being conducted to take up this vital project. This project has to be taken up without any further delay as the entire Chitra Durga district is drought prone.

I, therefore, urge upon the Government of India to provide sufficient funds for the Thunga Irrigation Project in Karnataka.

[Translation]

SHRI MOHAN RAWALE (Mumbai South-Central) : Chairman Sir, in my city Mumbai, there is one Scindhia workshop where workers did not get their wages for the last 11 months. I have met the Minister of Finance several times in this regard. Some of the workers of that workshop had opted V.R.S. till 1991. But there also some of the workers were there who got their wages upto the year 1990. But now it is 1997. It is therefore requested that the remaining workers should also be paid their wages upto 1997.

13.18 hrs.

The Lok Sabha then adjourned for Lunch till Fifteen Minutes past Fourteen of the Clock.

14.22 hrs.

The Lok Sabha re-assembled after lunch at Twenty two Minutes past Fourteen of the clock

[MR. DEPUTY-SPEAKER in the chair]

RE: QUESTION OF PRIVILEGE REFERRED TO PRIVILEGE COMMITTEE.

[Translation]

PROF. RITA VERMA (Dhanbad) : Hon'ble Chairman Sir ruling on the notice of Privilege Motion given by me was likely to be announced. This is what the Hon'ble Speaker had said.

MR. DEPUTY SPEAKER : I have been informed that the Privilege motion notice given by you.

[English]

It has been referred to the Privileges Committee.

[Translation]

SHRI NITISH KUMAR (Barh) : Deputy Speaker Sir

when this matter has been referred to the Privileges Committee it should be told to everybody so as to tell them about the subject matter of that notice. What was this notice the members should be told about this.

MR. DEPUTY SPEAKER : Okay, Prof. Verma you please speak briefly about your notice.

PROF RITA VERMA : Deputy Speaker Sir, this matter involves question of breach of privilege of all the members of this House and not only my rights. So, very briefly I will speak so that all the members could know about it.

Honble Deputy Speaker Sir, we all the members are facing a problem because of privatisation and closure of Public Sector undertakings because we have to protect the interests of those workers who have been working and affected by the closure or sickness of these public sector undertaking located in our area. It is not a matter relating to a party (Interruptions)

MR. DEPUTY SPEAKER : You just tell about the portion relating to the breach of privileges.

PROF RITA VERMA : I am telling that. I just read it in brief. My notice was on these following four points :-

[English]

1. "that I was prevented from carrying out my legitimate duties as a Member of Parliament;
2. that I was abused, physically assaulted and singled out for gross misbehaviour;
3. that I was arrested and taken to jail in violation of all laws and regulations; and
4. that I was prevented from filing an FIR by the police which refused to accept it."

[Translation]

Hon'ble Deputy Speaker Sir, my agitation is for the protection of interests of workers of a sick public sector Hindustan steel ... (Interruptions)

MR. DEPUTY SPEAKER : You just read the relevant portion of the privilege motion.

(Interruptions)

MR. DEPUTY SPEAKER : If you have already read then it is alright.

(Interruptions)